

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 252 of 2013 &
I.A. No. 335 of 2013 &
I.A. No. 375 & 426 of 2013 &
IA no. 78 of 2014

Dated : 10th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd.

.....Appellant(s)

Versus

EMCO Ltd. & Anr.

.....Respondent(s)

Counsel for the Appellant(s) :

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. A.N. Khambhatta

Counsel for the Respondent (s)

Mr. Kumar Rachit for R.1
Ms. Shikha Ohri
Mr. S.R. Pandey, Legal advisor
for R-1
Mr. Hemant Sahai
Mr. Mazag Andrabi
Mr. S. Venkatesh for R.1

ORDER

Post the matter on **7.4.2014** for further hearing.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/kt